COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014 APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013 <u>AND</u> APPEAL NO. 102 OF 2014

Dated: 28th March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014

<u>In the matter of:</u> Chhattisgarh State Power Distri		Appellant(s)				
Versus Central Electricity Regulatory Commission & Ors.				Respondent(s)		
Counsel for the Appellant(s)	:	Mr. K.Gopal Chudhury				
Counsel for the Respondent(s)	:	Mr. Nikhil Nayyar Ms. Divyanshu Raj for R-1				
		Mr. M.G.Ramachandran Ms. Ranjitha Ramachandran Mr. Shubham Arya Ms. Anushree Bardhan for R-	-3 & 4			
		Mr. S.Vallinayagam for R-5				
		Mr. Hemant Singh for R-11				
		Mr. Raveena Dhaija for R-12				

APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013

In the matter of:	
Power Grid Corporation of India Ltd. & Ors.	 Appellant(s)
Versus	
Chhattisgarh State Electricity Regulatory Commission & Anr.	 Respondent(s)
Counsel for the Appellant(s) : Mr. M.G.Ramachandran	

Ms. Ranjitha Ramachandran

Mr. Shubham Arya Ms. Anushree Bardhan Counsel for the Respondent(s) : Ms. Neha Garg for Mr. Anand K.Ganesan for R-1 Mr. K.Gopal Chudhury for R-2

APPEAL NO. 102 OF 2014

In the matter of: Tamil Nadu Generation and Distribution Corporation Ltd Appellant(s)							
Versus Central Electricity Regulatory Commission & Ors.				Respondent(s)			
	001			neependen(e)			
Counsel for the Appellant(s)	:	Mr. S.Vallinayagam					
Counsel for the Respondent(s)	:	Mr. M.G.Ramachandran Ms. Ranjitha Ramachandran Mr. Shubham Arya Ms. Anushree Bardhan for R					
		Mr. Hemant Singh for R-10					

<u>ORDER</u>

List this batch of appeals on <u>top of the board for hearing on</u> <u>02.04.2018</u>, as agreed by the learned counsel appearing for the parties.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

Bn/kt